

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Dileep Ramu & Anr
Vs
Doddacombu Tea Factory Pvt Ltd & 3 Others

MAIN PETITION NUMBER : CP/38/2018
(IA/MA) APPLICATION NUMBERS

Comp.Appl/9(CHE)/2022

ORDER

Present: Mr. Kasthuri Rangan, Ld. Counsel for Petitioner.
Mr. S.Sriraman, Ld. Counsel for R2 and R3.

Ld. Counsels for parties state that the settlement talks are going on between the parties.

List the matter on **12.06.2024** for reporting settlement/hearing.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[JYOTI KUMAR TRIPATHI]
MEMBER (JUDICIAL)